

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No.1772 of 2013

Dated: 6th September, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

LMJ Energy Infralogistics Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory BoardRespondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar

Counsel for the Respondent(s) : Mr. Prakshant Bezboruah with
Mr. Rakesh Dewan for Board

ORDER

We entertain doubt with regard to maintainability of the Appeal. Mr. Prashant Bezboruah, Learned Counsel takes notice on behalf of Respondent no. 1 – “PNGRB”.

Post the matter on 26.9.2013.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

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